

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH
(CIRCUIT BENCH AT SHIMLA)**

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**ORIGINAL APPLICATION NO.063/01090/2018
DECIDED ON : 07.11.2019**

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

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Tabe Ram

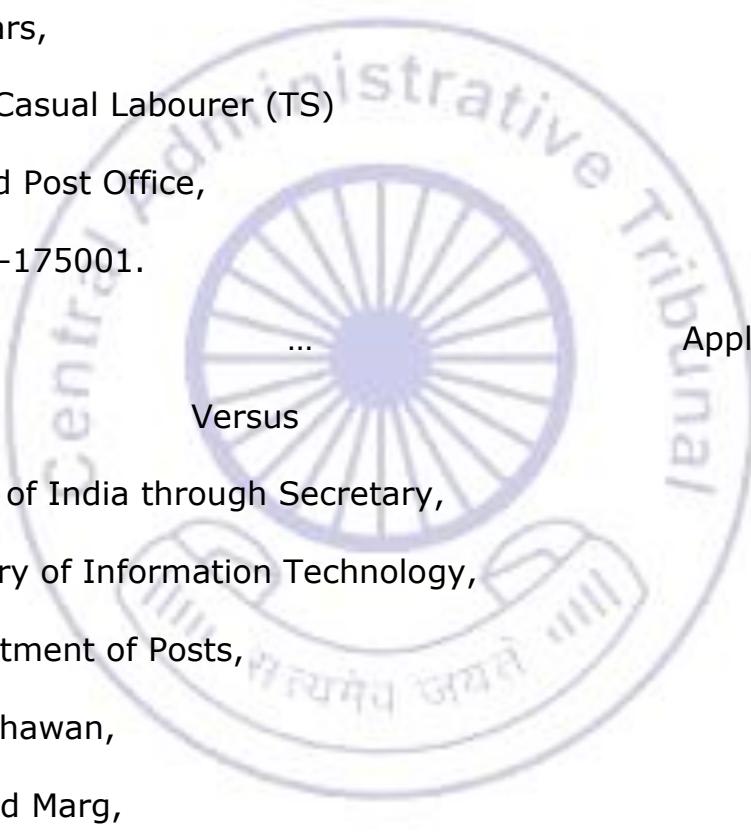
S/o Sh. Gummat Ram,

aged 58 years,

working as Casual Labourer (TS)

MTS at Head Post Office,

Mandi (H.P)-175001.



Applicant

Versus

1. Union of India through Secretary,

Ministry of Information Technology,

Department of Posts,

Dak Bhawan,

Sansad Marg,

New Delhi-110001.

2. Sr. Superintendent of Post Offices,

Mandi Division,

Mandi-175001.

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Respondents

**(BY: MR. D.R. SHARMA, ADVOCATE FOR THE APPLICANT.
MR. ANSHUL BANSAL, CGSC FOR RESPONDENTS)**

ORDER (ORAL)
SANJEEV KAUSHIK, MEMBER (J)

1. The learned counsel for the parties are in agreement that this Original Application has been rendered infructuous, as the relevant relief stands granted to the applicant.
2. Dismissed as infructuous.

(MOHD. JAMSHED)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

PLACE: SHIMLA
Dated: 07.11.2019

HC*

